LOK SABHA
UNSTARRED QUESTION NO. 3
TO BE ANSWERED ON 2ND FEBRUARY, 2024

APPOINTMENT OF REGULATOR FOR HEALTHCARE SERVICES

3. SHRI SUDHAKAR TUKARAM SHRANGARE:
   SHRI BIDYUT BARAN MAHATO:
   SHRI DEVJI M. PATEL:
   SHRI DILIP SAIKIA:
   SHRI RANJEETSINGH NAIK NIMBALKAR:
   SHRI NARANBHAI KACHHADIYA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government proposes to appoint a regulator for healthcare services;

(b) if so, the details thereof along with the time by which the said regulator is likely to be appointed; and

(c) the fresh steps taken by the Government to standardise insurance claim process and also to make cashless claim settlement more efficient and transparent?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(PROF. SATYA PAL SINGH BAGHEL)

(a) & (b)   At present, there is no proposal in the Ministry of Health & Family Welfare to appoint a regulator for healthcare services.

(c)   Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) is implemented by the Ministry of Health & Family Welfare in a cashless and paperless manner, which aims at providing free health cover of Rs.5 lakhs per year per family to approximately 55 crore individuals corresponding to over 12 crore families.

After providing treatment to the eligible beneficiaries, the empaneled hospitals submit claim for adjudication on the designated IT platform called 'Transaction Management System'. The empaneled hospitals are required to submit claims in electronic format along with defined general and treatment-specific documents. The claims submitted by the hospitals are electronically examined through a four-step process. Funds are released in the hospital's bank account against valid claims. Claims related to scheme for providing cashless healthcare services under CGHS (Pensioners) and Ayushman CAPF for serving armed police forces (along with their dependents) are implemented through similar platform run by the National Health Authority.

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